

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.15198/2020

(Arising out of impugned final judgment and order dated 24-07-2020 in LPA No.82/2020 passed by the High Court of Gujarat at Ahmedabad)

RAJESH PRAVINCHANDRA RAJYAGURU

Petitioner(s)

VERSUS

GUJARAT WATER SUPPLY AND SEWERAGE BOARD & ORS.

Respondent(s)

(With appln.(s) for I.R. and IA No.130763/2020-EXEMPTION FROM FILING O.T.)

WITH S.L.P.(C) No.1900/2021 (III)

(With appln.(s) for EXEMPTION FROM FILING O.T. ON IA 13486/2021)

Date : 28-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Satwik Parikh, Adv.
Mr. Karun Sharma, Adv.

For Respondent(s) Ms. Vishakha, Adv.
Ms. Aastha Mehta, Adv.
Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 24 November at 3 pm.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master